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O.A.229 of 1989.

Serial No. of Order	Date of Order	Order with Signature
18	9.2.90	<p>Judgment is pronounced in open court vide separate sheets attached to the case records of O.A.129 of 1989. This application is disposed of with the observations made in the common judgment. No costs.</p> <p><i>Devaraj</i> Vice-Chairman</p> <p><i>M</i> Member (J)</p> <p><i>5-2</i> <i>OP</i></p> <p><i>to a common and full judgment in out of which if any is awarded</i></p>